

The Parliamentary Secretary to the Minister of Production (Shri R.G. Dubey) : (a) Yes.

(b) A colliery will be put on the black list for persistent violation of mining rules for adoption of wasteful methods of mining for supplying bad quality of coals and for refusal to carry out conservation and safety measures according to the directions issued by the Coal Board and the Chief Inspector of Mines.

Shri Bhagwat Jha Azad : May I know whether in preparing such lists, the Government called for information and witnesses as were necessary and whether they are being supplied by the coal mines ?

Shri R. G. Dubey : This information is awaited. A reference has been made to the Chief Inspector of Mines and the Deputy Coal Commissioner for production and distribution. The matter will be finalised after the particulars are received.

Shri Bhagwat Jha Azad : May I know whether in preparing such lists, any particular area has been selected, on an experimental basis ?

Shri R. G. Dubey : No particular area has been selected.

Shri Bhagwat Jha Azad : If certain coal mines are to be put on the black list, what action will be taken against them by the Government ?

Shri R. G. Dubey : As and when the list is prepared, action will be taken against the defaulters under the rules framed under the Coal Conservation and Safety Act, 1952.

Shri Bhagwat Jha Azad : May I know whether such a list has already been prepared by the Government ?

The Minister of Production (Shri K. C. Reddy) : May I add, Sir, that when a coal mine is placed on the black list the Government, which is the largest purchaser of coal, will not purchase coal from such a mine which is put on the black list.

Rates and Costs Committee

*1048. **Dr. Satyawadi :** Will the Minister of Irrigation and Power be pleased to state :

(a) whether the Rates and Costs Committee have submitted their report ; and

(b) if so, the main recommendations thereof ?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) and (b). The Committee has not yet submitted its final report.

डा० सत्यवादी : कब तक प्राशा की जा सकती है ?

श्री हाथी : तीन चार महीने तक ।

Rain Gauge Stations

*1049. **Shri Raghunath Singh :** Will the Minister of Irrigation and Power be pleased to state :

(a) the number of rain gauge stations set up so far in the Himalayan Regions; and

(b) whether they will start functioning during the current year ?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) So far, 7 rain gauge stations have been set up (five in Nepal, one in Sikkim and one in Bhutan).

(b) Yes, Sir.

श्री रघुनाथ सिंह : इसमें खर्च कितना हुआ ?

Shri Hathi : The total expenditure is about Rs. 7,79,000.

श्री रघुनाथ सिंह : क्या यह काम किसी यहां की फर्म ने किया या किसी फारेन फर्म के द्वारा हुआ ?

श्री हाथी : यहां पर फारेन फर्म का कोई प्रश्न नहीं है । इंडिया में यह काम इंडियन मीटियरलाजिकल डिपार्टमेंट के द्वारा होता है ।

Trade Agreement with Pakistan

*1053. **Sardar Iqbal Singh :** Will the Minister of Commerce and Industry be pleased to state :

(a) the main decisions taken in the Indo Pakistan conference held in Karachi recently for concluding a trade agreement between the two countries ; and

(b) the steps taken by Government so far, for the implementation of these decisions ?

The Minister of Commerce (Shri Karmarkar) : (a) The main decisions taken in the Conference are contained in the Joint Press Communique released by the Leaders of the Indian and Pakistan Delegations. Copies of this communique are placed on the Table of the House. [See Appendix VI, annexure No. 43].

(b) Does not arise as the Agreement will come into force only on the 1st September 1955 after it has been ratified by the Governments of India and Pakistan.

Sardar Iqbal Singh: It has been said in the statement that special facilities have been provided for people residing on the border of East Bengal and West Bengal. May I know the type of special facilities that will be provided? Will it concern the Government of India or the Government of Pakistan to provide such facilities to the people in West Bengal?

Shri Karmarkar: I would request my hon. friend to wait till the agreement comes into force after being ratified by the two Governments.

Sardar Iqbal Singh: May I know whether the Government of India are going to import cotton from Pakistan and if so, whether the Government would see that this import of cotton does not affect adversely the prices in this country?

Shri Karmarkar: I am not in a position to divulge any thing more than what is contained in the statement. The Agreement itself will come into force only from the 1st September.

Sardar Iqbal Singh: May I know whether some agreement has been concluded between India and Pakistan on the import and export of film also?

Shri Karmarkar: This is part of the agreement. I am afraid this is another way of getting out some information from me, which I am not prepared to give at present.

मैसर्स अतुल प्रोडक्ट्स, लिमिटेड

*१०५४. श्री को० सी० सोबिया : क्या वास्तव्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) मैसर्स अतुल प्रोडक्ट्स, लिमिटेड, जिसे सरकार ने खूण दिया है, कब से व्यापार कर रही है ;

(ख) उसके द्वारा बनाये गये उत्पादों के क्या विस्तार हैं ;

(ग) क्या कोई विदेशी, संस्था उसे सहायता दे रही है ; और

(घ) यदि हां, तो उस संस्था का क्या नाम है ?

उद्योग मंत्री (श्री कानूनगो) : (क) यह फर्म सितम्बर, १९५७ से चल रही है ।

(ख) एक विवरण सदन के पटल पर उपस्थित किया जाता है । [बेल्जिए परिशिष्ट ६ अनुसूच्य संख्या ४४] ।

(ग) जी, हां ।

(घ) अमेरिका की मैसर्स अमेरिकन स्यानामिड कं० और स्विटजरलैंड की मैसर्स सिबा लि०, उसे सहायता दे रही हैं ।

श्री को० सी० सोबिया : क्या डाइय के क्षेत्र में काम करने वाली कोई और कम्पनियां इस देश में हैं ? Is there any company manufacturing dyes in this country?

श्री कानूनगो : यह शीघ्र बनाने वाले और कोई कारखाने नहीं हैं ।

श्री को० सी० सोबिया : इस कम्पनी ने पिछले साल कितना डिबिडेंड दिया था ?

श्री कानूनगो : अभी तक कोई डिबिडेंड नहीं दिया गया है ।

श्री को० सी० सोबिया : क्या इस कम्पनी ने पिछले साल कोई डिबिडेंड दिया है ?

श्री कानूनगो : अभी तो यह काम नया ही चला है ।

Shri Joachim Alva : While giving assistance to this firm, have the Government of India made enquiries or satisfied themselves that the prices of these products will be much less than the prices of such products which are imported?

Shri Kanungo : Government are satisfied that the prices of the products will be economic.

Shri V. P. Nayar : I want to know whether the Government have made advances to Messrs Atul Products Ltd. after taking a decision on the recommendations of the Pharmaceutical Enquiry Committee? May I also know whether Government have made any request to this company, in view of the recommendations, that their agreements should be so revised as to serve the national interest?